

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

25. CA 209/2013 in TCP 48/2013

CORAM:

SHRI ANIL RAJ CHELLAN
HON'BLE MEMBER (T)

SHRI KULDIP KUMAR KAREER
HON'BLE MEMBER (J)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 08.04.2024**

NAME OF THE PARTIES:- Mr Hanif Gulamali Somji & Ors.
V/s
Nasik Trading Pvt. Ltd.

Section: 397-398 of Companies Act, 2013

ORDER

Counsel, Ankit Lohia a/w Kunal Parekh and Nirali Atha appeared for the Applicant, Counsel, Shyam Kapadiya a/w Alhan Kayser appeared for the Respondent and Mr. Bala Nadar, Respondent in person present.

List this matter on **01.05.2024 at 12:30 PM.**

Sd/-

ANIL RAJ CHELLAN
Member (Technical)

ANKIT

Sd/-

KULDIP KUMAR KAREER
Member (Judicial)